NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/674/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: INDIAN BANK

NAME OF THE RESPONDENT(S)

: SABARI TEXTILES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

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R. LANNAN COUNSEC FOR APPLICANT

R. Broth 1 Strong -Az - R1

Bhagarath Krishan
for Tusa Parmers.

Council for intervenor

ORDER

Counsel for applicant/financial creditor present and filed a memo stating that they are withdrawing the present petition since the corporate debtor has settled the matter under OTS. Counsel for R1 and counsel for intervenor are present. Counsel for intervenor objected for withdrawing the memo. Time is extended at request of respondent to file reply. Put up on 22.01.2018.

(S VIJAYAR AGHAVAN) Member (Technical)

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